### Central Administrative Tribunal Principal Bench, New Delhi.

CP-349/2017 in OA-434/2017

New Delhi, this the 20th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

- Sohan Bir Singh,
   Aged 60 years,
   S/o Late Shri Dharm Singh,
   Working as TGT (N.Sc.) in
   Directorate of Education,
   GNCT of Delhi,
   R/o C-995, L.I.G. Flats,
   East of Loni Road,
   Delhi-110093.
- Ram Kumar Tomar,
   Aged 56 years,
   S/o Shri Sukhbir Singh Tomar,
   Working as Vice Principal in
   Directorate of Education,
   GNCT of Delhi,
   R/o B-326, MIG Flats,
   East of Loni Road, Delhi.
- Naresh Pal,
   Aged 59 years,
   S/o Late Shri Hukam Singh,
   Working as TGT in
   Directorate of Education,
   GNCT of Delhi,
   R/o C-63, Gali No.3,
   North Chhajjupur,
   Delhi-110094.
- 4. Satyaver Singh,
  Aged 59 years,
  S/o Late Shri Abhey Ram,
  Working as PGT (Skt.) in
  Directorate of Education,
  GNCT of Delhi,
  R/o H.96, Gali No.6,

Ganga Vihar, Delhi-110094.

- 5. Harpal Singh Tomar,
  Aged 59 years,
  S/o Shri Shyam Singh,
  Working as TGT in
  Directorate of Education,
  GNCT of Delhi,
  R/o V&PO Baoli, Patti Gopi,
  Distt. Baghpat (U.P.).
- Gyanendra Sharma,
   Aged 62 years,
   S/o Late Shri J.R. Sharma,
   Retired PGT (Skt.) in
   Directorate of Education,
   GNCT of Delhi,
   R/o 3 BA-214, T04, Raj Nagar Extension,
   River Heights, Ghaziabad (U.P.)
- Amar Singh Tomar,
   Aged 56 years,
   S/o Late Shri Anang Pal Singh
   Working as PGT (Eco.) in
   Directorate of Education,
   GNCT of Delhi,
   R/o Gali No.6, Bhajjan Vihar Court Road,
   Bhagpat, U.P.-250609.
- Krishan Pal Singh,
   Aged 61 years,
   S/o Shri Asha Ram,
   Working as TGT (N.Sc.) in
   Directorate of Education,
   GNCT of Delhi,
   R/o F-51, Rajpuri Colony,
   Loni Border, Loni,
   Ghaziabad (U.P.).
- Veer Sen,
   Aged 61 years,
   S/o Shri Harpal Singh
   Working as PGT (History) in
   Directorate of Education,
   GNCT of Delhi,
   R/o C-51, Gali No.1/4, Thana Road,

Bhajanpura, Delhi-53.

# Umesh Chand, Aged 57 years, S/o Jugal Kishore Sharma, Working as PGT (History) in Directorate of Education, GNCT of Delhi, R/o 9/90 A, Sec-III, Angoori Park, Rajender Nagar, Sahibabad, Ghaziabad.

### Atar Singh, Aged 59 years, S/o Late Shri Mange Ram Working as PGT (Pol.Sc.) in Directorate of Education, GNCT of Delhi, R/o B-55, West Jyoti Nagar Enclave, Delhi-110094.

### 12. Dharam Pal Singh, Aged 62 years, S/o Shri Nahar Singh, Working as PGT (Hindi) in Directorate of Education, GNCT of Delhi, R/o H.No.299, A-Block, Vikas Kunj, Loni Ghaziabad (U.P.).

# 13. Prem Verma, Aged 63 years, W/o Shri Jitendra Singh, Retired PGT (Economics) in Directorate of Education, GNCT of Delhi, R/o B-852, D.D.A. MIG Flats, East of Loni Road, Delhi.

# 14. Promila Verma, Aged 62 years, W/o Shri Rajvir Singh, Retired PGT (History) in Directorate of Education, GNCT of Delhi, R/o 2/39, Sector-2, Rajendra Nagar,

### Ghaziabad (U.P.)

# 15. Devendra Pratap Singh, Aged 57 years, S/o Shri S.S. Jain, Working as PGT (Chemistry) in Directorate of Education, GNCT of Delhi, R/o J-64, Mansarover Park, Shahdara, Delhi-32.

### 16. Parmanand, Aged 59 years, S/o Late Shri Mange Ram, Working as PGT (Hindi) in Directorate of Education, GNCT of Delhi, R/o Gali No.3, New Colony Meerut Road,

# 17. Mahipal Singh, Aged 59 years, S/o Late Shri Atar Singh, Working as PGT (Eco.) in Directorate of Education, GNCT of Delhi, R/o G-3, S.T. East, Jyoti Nagar, Delhi-93.

Baghpat (U.P.-250609).

# 18. Virendra Pal Singh, Aged 56 years, S/o Shri T.R. Singh Working as PGT (Chemistry) in Directorate of Education, GNCT of Delhi, R/o A-2, Brij Vihar, Ghaziabad (U.P.)

### 19. Om Parkash, Aged 58 years, S/o Late Shri Ram Kishan, Working as PGT (Pol.Sci.) in Directorate of Education, GNCT of Delhi, R/o Flat No.605, Retch C.G.H.S., Sec-21C, Part-3,

Faridabad (Haryana). ..... Petitioner

(through Sh. Yogesh Sharma)

Versus

- Sh. M.M. Kutty, Chief Secretary, New Secretariat, New Delhi.
- Smt. Saumya Gupta, Director of Education, Govt. of NCT of Delhi, Old Secretariat, Delhi.
- Sh. M.L. Ambhore, Deputy director of Education, Govt. of NCT of Delhi, District North East, Yamuna Vihar, B-Block, Delhi-53.

Respondents

(through Ms. Sangita Rai)

### ORDER (ORAL)

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### Mr. V. Ajay Kumar, Member (J)

Heard both sides.

- 2. Learned counsel for the respondents today by handing over compliance affidavit, drew our attention to the order dated 22.06.2017 which was enclosed thereto whereunder the Head of Schools concerned are directed to re-fix the pay of the petitioners in accordance with the Senior Scale Orders so passed and process their cases for grant of ACP and MACP successively without any delay, as per concerned rules/instructions/departmental orders.
- 3. Learned counsel for the petitioners while not disputing the same, however submits that respondents may also be directed to

pass consequential orders for release of consequential benefits within a specified time frame.

4. In the circumstances and in view of the substantial compliance of the order of this Tribunal, this CP is closed. Notices issued to the alleged contemnors are discharged. We hope and trust that the respondents shall pass consequential orders and release consequential benefits to the petitioners as early as possible preferably within ninety days, in accordance with law.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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